

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

EASTERN ZONE BENCH, KOLKATA

ORIGINAL APPLICATION NO. 137/2024/EZ

(Earlier O. A. No. 608/2024/PB)



In The Matter of:

News item titled "After Bengaluru, Water crisis hits Kolkata City as Ground Water Level depletes in many areas, Residents Express concern" appearing in India.com Dated 22.04.2024 (Suo Motu)



... Applicant

Versus

State of West Bengal & Ors.

... Respondents

AFFIDAVIT ON BEHALF OF THE RESPONDENT NUMBER 04, KOLKATA MUNICIPAL CORPORATION.

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Filed by

Sibojyoti Chakrabarti
SIBOJYOTI CHAKRABARTI

Advocate

For The Kolkata Municipal Corporation

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(M): 9007035534

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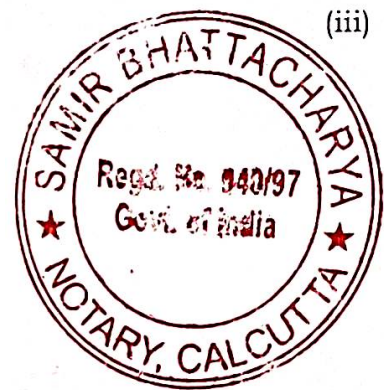
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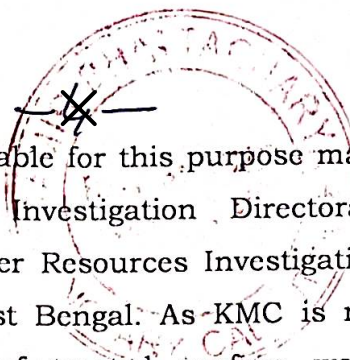
I, Sri BISWAJIT BISWAS, S/o Late Jatindranath Biswas, aged about 59 years, by faith-Hindu, by occupation-service, and presently posted as Deputy Chief Engineer (Mechanical), Water Supply department, Kolkata Municipal Corporation, having office at 5, S. N. Banerjee Road, Kolkata: 700013, do hereby solemnly affirm and declare as follows:-

1. That, I am presently posted as Deputy Chief Engineer (Mechanical), Water Supply department, Kolkata Municipal Corporation, having office at 5, S. N. Banerjee Road, Kolkata: 700013, Kolkata Municipal Corporation, and I am well acquainted with the facts and circumstances of the case and I have been duly authorised to swear, sign and affirm this affidavit.

2. That this affidavit is filed in compliance to the Solemn Order dated 26.07.2024 & 12.09.2024, passed by the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata.
3. That subsequent to the Solemn Order passed by the Hon'ble Tribunal, the following aspects are brought to the kind judicial knowledge of the Hon'ble Tribunal in connection with the above original application with regard to the works have been undertaken by the Kolkata Municipal Corporation as per report dated 19.11.2024:-
- (i) During peak summer season demand for water supply increased manifold and to meet such additional demand water tankers are deployed as a normal practice.
 - (ii) The Kolkata Municipal Corporation has provided portable water supply almost in every part of the city. About 5 (Five) lakh premises have been provided with piped water connection as of now which is about 98% of the city population.
 - (iii) The Kolkata Municipal Corporation has taken the initiative to extend the benefit of piped water supply to the remaining city populations by regular development work for generation as well as distribution segment of water supply system and tentatively 5 years time will be required for this purpose. The work involves construction of Raw Water intake pumping stations, Water treatment plants, Booster Pumping stations, ESR and several kilometres of pipeline laying in the city. The KMC has been doing these works as a continuous process to replenish the ground water by treated surface water.
 - (iv) That it is stated that as per information from State Water Investigation Directorate (SWID) that water table of Kolkata is gradually increasing from the year 2018 to 2022 both during pre-monsoon time and post monsoon time. The exact details



and data of water table for this purpose may be obtained from the State Water Investigation Directorate (SWID) under Department of Water Resources Investigation & Development, Government of West Bengal. As KMC is replenishing ground water by means of treated surface water through water treatment plants as a continuous process, the ground water table of Kolkata is having an increased trend.



That it is also submitted before the Hon'ble Tribunal that rain water harvesting for recharging of water table is applicable for buildings having an area of 20,000 Sq. Mtr. and more stipulation is made by the Building department of the Kolkata Municipal Corporation. In this regard a report has been requested from the building department and a supplementary affidavit to shall be placed before the Hon'ble Bench.

That the deponent craves leave of this Hon'ble Tribunal to file supplementary affidavit as may be necessary for the smooth adjudication of the instant original application.

5. That it is therefore respectfully prayed that Hon'ble Tribunal may pass such order/orders as it deems fit and proper in the interest of justice.

Identified by me

Shreyas Chakrabarti
Advocate
04.12.2024
For The K.M.C

Biswajit Biswas
Deponent
Dy. Chief Engineer-II
Water Supply Department
Kolkata Municipal Corporation

Solemnly Affirmed and
Declared before me
CPC/U/S297 (C) Cr.P.C.

Notary

Solemnly Affirmed and
Declared before me U/S 139
GPC/U/S297 (C) CRPC

Notary

04.12.24

Samir Bhattacharya
Notary Govt. of India
Regd. No.- 940 / 97
CITY CIVIL COURT, CALCUTTA

04 DEC 2024



~~1~~
VERIFICATION

I, the deponent within named state that this affidavit is verified at Kolkata by the deponent above named on this the 4th day of December, 2024 and say that the contents of this affidavit made in paragraph nos. 1 is true to my knowledge and those made in paragraphs no. 2 to 5, are true to my information derived from records and rest are my respectful submission before this Hon'ble Tribunal.

Identified by me

Sibajyoti Chakrabarti
Advocate
For The K.M.C
04.12.2024

Sriswajit Biswas
Deponent
Dy. Chief Engineer-II
Water Supply Department
Kolkata Municipal Corporation



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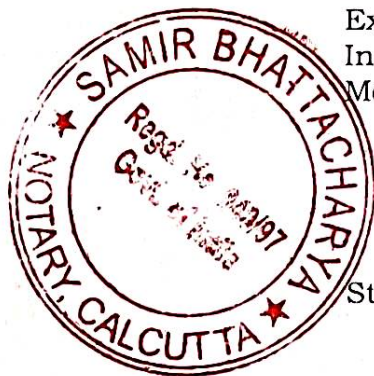
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Submitted By:-

SIBOJYOTI CHAKRABARTI

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